

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 08 of 2019**

**IN THE MATTER OF:**

**Dhan Share Trading Pvt. Ltd.**

**...Appellant**

**Vs**

**Registrar of Companies, Mumbai**

**...Respondent**

**Present:**

**Appellant: Mr. Gursat Singh, Advocate.**

**Respondent: None.**

**ORDER**

**26.08.2019:** Affidavit in terms of the previous order has been filed by the appellant. The same is taken on record. There being no appearance on behalf of respondent, its presence is awaited. List the appeal for hearing on **17<sup>th</sup> September, 2019.**

**(Justice Bansilal Bhat)  
Member (Judicial)**

**bm/nn**